

(4)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/603/(IB)/2017  
NAME OF THE PETITIONER(S) : ASSEL RECONSTRUCTION COMPANY (I) LTD  
NAME OF THE RESPONDENT(S) : ANANDRAM DEVELOPERS PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Mr. PUSHPA MENON  
ANANT MERATHIA

Counsel for  
Corp. Debtor

Anant

2) E OMPRAKASH  
A/B V.N. KARTHIC

Financial Creditor

V.N. KARTHIC

3) Shanharanayana, Senior Advocate Intervenor  
for Vivek Menon

Financial Creditor

Vivek Menon

**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to submit the final arguments. At request, time is enlarged. Put up on 08.12.2017 at 10.30 A.M.

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MEMBER (JUDICIAL)